International / Regional Instruments on "Reproductive Rights"
For Full Text of Core International Instruments See
http://www2.ohchr.org/english/law/
*****

- Universal Declaration of Human Rights, 1948

- Convention on Consent to Marriage, Minimum Age for Marriage, and Registration of Marriages, 1964

- International Covenant on Civil and Political Right, 1966

- International Covenant on Economic, Social and Cultural Rights, 1966

- Convention on the Elimination of All Forms of Discrimination Against Women, 1979 (CEDAW)

- Convention on the Rights of the Child, 1989

- United Nations Millennium Declaration, 2000

Reproductive Rights Under Other International Conferences/Conventions

- First International Conference of Human Rights, 1968
  http://www.unchr.org/refworld/type,INTINSTRUMENT,UN,3ae6bf1b,0.htm
- International Conference on Population, Mexico, 1984
  http://www.un.org/documents/ga/res/39/a39r228.htm

- World Conference on Human Rights. (Vienna), 1993
  http://www.unhcr.ch/huridocda/huridoca.nsf(Symbol)/A,CONF,157,23,En

- International Conference on Population and Development Cairo, 1994,
  http://www.un.org/popin/icpd2.htm

- Fourth World Conference on Women, Beijing, China, Sept, 4 – 15, 1995: Beijing Declaration and the Platform for Action

- United Nations World Programme of Action for Youth, 2000

  http://www.un.org/youth

Regional Conventions/Instruments on "Reproductive Rights"
****

African Union:

African Charter of Human Rights and People's Rights, 1986

Protocol on the Rights of Women in Africa, 2005 An Instrument for advancing Reproductive and Sexual Rights.

American Conventions:

American Declaration on Rights and Duties of Man, 1948

American Convention of Human Right, 1969

Additional Protocol to American Convention of Human Rights in the Area of Economic, Social and Cultural Rights (Protocol of San Salvador), 1988

Inter American Convention for the Prevention, Punishment and Eradication of Violence against Women (Convention of Belen do Para), 1995

Council of Europe:

European Convent on Human Rights, 1950